

- (d) the action taken on those complaints, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No, Sir.

- (b) Does not arise.
(c) No complaint has been received regarding poor diagnosis by doctors in CGHS.
(d) Does not arise in view of (c) above.

Losses of Air India

*172. SHRI B.S. GNANANDESIKAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India will continue to accumulate losses for at least seven more years;
(b) whether Air India has already accumulated losses of Rs. 7200 crores and is saddled with a debt of Rs. 15,241 crores, and the airline has been able to save only Rs. 700 to 800 crores through cost cutting measures; and
(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) Yes, Sir. Air India had incurred a loss of Rs. 2226.16 crores and Rs. 5548 crores during the financial year 2007-08 and 2008-09 respectively. Air India is expected to incur a loss of Rs. 5,400 crores approximately during the year 2009-10. The trend of losses is likely to continue for few more years.

(b) and (c) Yes, Sir. NACIL has initiated action as part of the Turnaround Plan alongwith a cost reduction and revenue enhancement programme focusing on Fleet Rationalization, Route profitability, Manpower Rationalisation and Structural Changes. The cost Reduction/Turnaround plan envisages benefits of Rs. 1,911 crores for FY 2009-10, however NACIL has implemented various initiatives which will only result in savings of Rs. 753 crores in FY 2009-10.

Additional measures to enhance revenues are part of the turnaround plan. These will need to enhance yields and improve load factors that have remained depressed in the recent years. Additional measures to cut costs that include wage rationalization and other expenses are also part of the turnaround process.

Vacant post of Advisor, Unani

*173. SHRI MOHAMMED ADEEB: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the post of Advisor, Unani is lying vacant;
(b) if so, since when it is lying vacant and the reasons therefor; and
(c) by when it is likely to be filled up?